

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2910**  
**TO BE ANSWERED ON 21<sup>st</sup> MARCH, 2018**

**EXPORT OF DUTY FREE PRODUCTS TO US UNDER GSP**

2910. SHRI NARENDRA KUMAR SWAIN:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether India was exporting duty free products to the US under the Generalized System of Preferences (GSP) which has dwindled drastically during the last year,
- (b) if so, the details thereof;
- (c) whether Government is planning to enhance exports again; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

( a & b ) : India exports duty-free products to the United States (U.S.) under the Generalized System of Preferences [GSP] program. Under the GSP programme, India's exports to the U.S. during the last three years are as follows:

	<i>in US \$ Billion</i>		
	2015	2016	2017
Total GSP imports to the US	17.54	18.66	20.77
Exports from India to the US under GSP	4.58	4.68	5.58
<i>Source: US Department of Commerce</i>			

( c & d ): The U.S. GSP is a discretionary programme which has expired on 31 December 2017. GSP bill for renewal was passed by the U.S. House of Representatives and currently awaiting approval of the U.S. Senate.

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